

not get water to drink as the area has of water supply facilities.

I, therefore, urge upon the Central Government to sanction a substantial amount for construction of flats for these people on humanitarian grounds in order to resettle these families affected by communal riots.

(iv) Need to develop inland waterway from Kovalam to Kochuvell, Kerala

SHRI A. CHARLES (Trivandrum): It is reliably learnt that the Government of India has selected a few projects for development of Tourism under the Central Sector. Kovalam is one such project in Kerala. The Kerala Government has submitted a proposal for the development of inland waterway from Kovalam to Kochuvelli where facilities are already available for water sports. If the Kovalam- Kochuvelli inland water way is developed it can attract tourist from all over the world. If this waterway is developed the tourists who land at the Airport can easily reach Kovalam through the waterway in less than half-an-hour. I, therefore, request the Central Government to implement the project within a time frame.

(v) Need to take steps for early completion of Daryaghat' railway line through Murdbad Tehsil of Thane district, Maharashtra.

SHRI RAM KAPSE (Thane): The survey for new railway line through Murdbad Tehsil of Than District, Maharashtra was made long back.

This railway line is not only the lifeline of this Tehsil but will be also a boon to southern India. It is reported that with the laying of this line the distance between Bombay to Vishakhapatnam will be reduced by 250 Kms., and that between Bombay and Ahmednagar will be 100 Kms.,

less than the existing railway route. The passengers travelling by the proposed route will not have to travel via Pune but can go directly from Bombay to Ahmednagar through Daryaghat. The poor villagers from Murdbad Tehsil are anxiously waiting for completion of this railway line called "Daryaghat Railway."

I urge upon the Central Government to take up the matter as it will be the shortest link between Maharashtra and Andhra Pradesh.

(vi) Need for setting up an electronic telephone exchange at Pilibhit, Uttar Pradesh

[Translation]

SR. P.R. GANGWAR: Mr Speaker, Sir, my whole constituency comes under Ter-rain region, on the Borders of Nepal. This is a terrorist affected area. Many years ago, an electronic telephone exchange was approved for this area, but it has not been set up so far; due to which people have to face a lot of inconvenience. Besides, police force also it difficult to fight against terrorism due to the lack of communication facilities.

Therefore, the Central Government is requested to open the aforesaid exchange in Pilibhit at the earliest.

(vii) Need to introduce direct trains between North Bihar and South India

SHRI NAWAL KISHORE RAI (Si-tamarhi): Mr. Speaker, Sir, the coaches of almost all the trains coming to Bihar, particularly to North Bihar are in worn out condition. So much so that even the doors and windows of the toilets in these trains are without bolts, and the taps broken. It is difficult to assess how much inconvenience

[Sh. Nawal Kishore Rai]

the passengers travelling on long routes have to face. The rates of eatables has been increased but the quality of those eatables has not improved. Due to the non-availability of water in the train people have to make their own arrangement for water. Therefore, these worn out coaches should be replaced by the new coaches at once so that the passengers are relieved of these difficulties. computer facility should have been provided in Muzaffarpur. Reservation office too, but it has not been provided to it. Under the new Railway policy, though the Railway department has linked the industrial and trading centres of West to those of South but North Bihar has not been linked. Therefore, I would urge the Central Government to start a direct train from Muzaffarpur in order to link North Bihar to South India.

(vii) **Need to demarcate the boundary of buxar airport, Bihar and to modernise it**

SHRITEAJ NARAYAN SINGH (Buxar): Mr. Speaker, Sir, in the Buxar district of Bihar state there is an airport at Buxar which was made when the Britishers ruled our country. The ministers make use of that airport from time to time. The airport is built on nearly 50 acre plot of land. In old survey as well as in new survey the airport land is shown as agricultural land. But for the last few days the airport land is being encroached by some people. That is why I make a demand to the Government of India that the boundary of the Buxar airport should be demarcated and after the demarcation a boundary well should be constructed around it and the airport may be modernised.

[English]

MR. SPEAKER: Now the House stands

adjourned to meet again at 3.30 p.m.

14. 50 hrs

The Lok Sabha than Adjourned for Lunch till Thirty minutes past Three of the Clock.

15.35

The Lok Sabha re-assembled after Lunch at thirty-five minutes past Fourteen of the Clock.

[SHRI SHARAD DIGHE in the Chair]

MR. CHAIRMAN: The House will now take up Private Members' Business. Shrimati Basava Rajeswari is not present. Shri Anna Joshi

ALL INDIA COUNCIL FOR TECHNICAL EDUCATION (AMENDMENT) BILL*

(Amendment of Section 10)

SHRI ANNA JOSHI (Pune): Sir, I beg to move for leave to introduce a Bill to amend the All India Council for Technical Education Act, 1987.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the All India Council for Technical Education Act, 1987."

The Motion was Adopted.

SHRI ANNA JOSHI : I introduce the Bill.